

1977-78, under sub-section (2) of section 37 of the Air Corporations Act, 1953. [Placed in Library. See No. LT-3040/78].

ANNUAL REPORTS OF AND REVIEW ON INDIAN INSTITUTE OF PUBLIC ADMINISTRATION AND INDIAN INVESTMENT CENTRE FOR 1977-78

THE MINISTER OF FINANCE (SHRI H. M. PATEL): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1977-78 together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Public Administration, New Delhi, for the year 1977-78. [Placed in Library. See No. LT-3041/78.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre, New Delhi, for the year 1977-78 together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Investment Centre, New Delhi, for the year 1977-78. [Placed in Library. See No. LT-3042/78].

REVIEW ON AND ANNUAL REPORT OF HINDUSTAN ZINC, LTD., BHARAT GOLD MINES LTD., AND MINERAL EXPLORATION CORPORATION, LTD., FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay on the Table a copy each of the following papers (Hindi and

English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1977-78.

(ii) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3043/78].

(2) (i) Review by the Government on the working of the Bharat Gold Mines Limited, for the year 1977-78.

(ii) Annual Report of the Bharat Gold Mines Limited for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3044/78].

(3) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1977-78.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3045/78].

IRON ORE MINES AND MANGANESE ORE MINES LABOUR WELFARE FUNDS RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): I beg to lay on the Table a copy of the Iron Ore Mines and Manganese Ore Mines Labour

**Welfare Fund Rules, 1978** (Hindi and English versions) published in Notification No. G.S.R. 1064 in Gazette of India dated the 26th August, 1978 under sub-section (4) of section 12 of the Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund Act, 1976. [Placed in Library. See No. LT-3046/78].

**ANNUAL REPORTS OF THE STATE BANK OF INDIA AND ITS SUBSIDIARIES, NOTIFICATIONS UNDER GENERAL INSURANCE BUSINESS (NATIONALISATION) ACT AND UNDER CENTRAL EXCISE RULES**

**SHRI H. M. PATEL:** I beg to lay on the Table:—

(1) A copy each of the Annual Report (Hindi and English versions) of the State Bank of India and its seven subsidiary banks viz. State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-3047/78].

(2) A copy each of the following Notifications (Hindi and English versions) under section 17 of the General Insurance Business (Nationalisation) Act, 1972:—

(i) The General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Officers) Third Amendment Scheme, 1978, published in Notification No. S.O. 3428 in Gazette of India dated the 2nd December, 1978.

(ii) The General Insurance (Rationalisation and Revision of Pay Scales and Other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Fourth Amendment Scheme, 1978 published in Notification No. S.O. 3429 in Gazette of India dated the 2nd December, 1978.

(iii) The General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Development Staff) Third Amendment Scheme, 1978, published in Notification No. S.O. 3430 in Gazette of India dated the 2nd December, 1978. [Placed in Library. See No. LT-3048/78].

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 565 (E) published in Gazette of India dated the 30th November, 1978 with an explanatory memorandum regarding exemption to engraved Copper rollers or Cylinders used in Textile Industry from Central Excise Duty.

(ii) G.S.R. 568 (E) published in Gazette of India dated the 1st December, 1978 together with an explanatory memorandum regarding continuance for another year the partial exemption to Triple Super Phosphate from Excise Duty [Placed in Library. See No. LT-3049/78].